

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Court – I)**

Appeal No. 86 of 2011

Dated: 21st February, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. M.B. Lal, Technical Member (P&NG)**

Gail India Limited ...Appellant(s)

Versus

Shyam Industries & Anr.Respondent(s)

Counsel for the Appellant (s):

Counsel for the Respondent(s):

- Mr. Rishabh Bhutani
- Mr. I.S. Alag
- Mr. Rakesh Dewan for R-2
- Mr. Sunil Kumar Rai for R-2
- Mr. Anand K. Ganesan
- Ms. Swapna Seshadri for R-1

Appeal No. 87 of 2011

Gail India Limited ...Appellant(s)

Versus

Haldyn Glass Gujarat Limited & Ors.Respondent(s)

Counsel for the Appellant (s):

- Mr. Abhinav Vashisth, Sr. Adv.
- Ms. Leena Tuteja
- Mr. Archit Vasudeva

